

Sixteenth Loksabha

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Title: Need to adhere to Annual credit Plan and RBI credit norms by Nationalised banks.

SHRI RABINDRA KUMAR JENA (BALASORE): It is observed that many a time banks do not adhere to the Annual Credit Plans (ACP) and RBI credit norms. In my constituency Balasore, banks have continuously failed to achieve the ACP set for the district. The annual target under ACP for the district for 2015-16 was

Rs. 3127.33 crore, while the actual disbursement was Rs. 2751.96. In crucial sectors like education and housing the achievement was only 20% and 54% respectively. The figure was 18% and 46% in 2014-15, which indicates this is not a one year phenomenon. While private banks had a CD ratio of 93%, the number stood at 50% for the Nationalised Banks well below the RBI norms. Therefore, I seek clarity on the framework in place to ensure that the banks adhere to the given targets, thereby providing adequate credit to the needy and urge the government to take action against defaulter banks.